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SLP(C)No. 20361 OF 2004
ITEM No.14

Court No.10

SECTION IVB
A/N MATTER

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.20361/2004

(From the judgement and order dated 30/01/2004 in CWP 17782/03
of The HIGH COURT OF PUNJAB & HARYANA AT CHANDIGARH)

JASWINDER PAL SINGH

Petitioner (s)

VERSUS

STATE OF PUNJAB & ORS.

Respondent (s)

(With Office Report)

Date : 29/04/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT
HON'BLE MR. JUSTICE S.H. KAPADIA

For Petitioner (s)Mr. Jagjit Singh Chhabra,Adv.

For Respondent (s)Mr. Harvinder Kaur, A.A.G., Punjab
Mr. Arun K. Sinha,Adv.

UPON hearing counsel the Court made the following
O R D E R

Copy of the counter affidavit be served on the learned

counsel for the petitioner.

Rejoinder affidavit shall be filed within three weeks.

Call the matter after three weeks.

(Neena Verma) (Vijay Aggarwal)
Court Master Court Master